to a conclusion. The Government on its part is anxious that all such courts or commissions of enquiry should complete their work as soon as possible Now, in any quasi judicial or judicial body there are certain methods by which the commission proceeds, and if time is taken in spite of the anxiety both of the commission and the Government, to conclude the work of the commission and to present a report it must be because of the difficulties involved As far as the Government taking action on the report is concerned, I would not agree with the hon Member that there has been inordinate delay Soon after the report was presented the report was examined and my distinguished colleague the Minister of Steel and Mines said in the House in the course of the debate when it took place last, that he would like to have the benefit of the views of the Leaders of the opposition parties on certain aspects of the report, to facilitate full action on behalf of the Government This meeting could be convened only after consultations with the Leaders of the Opposition Party and groups and as soon as the meeting was convened, and consultations were completed the Government took action

Difficulties for Obtaining Passports

*328 SHRI RASHEED MASOOD Will the Minister of EXTERNAL AFFAIRS be pleased to state

(a) whether he is aware of the difficulties of the citizens of India which they have to face in obtaining a passport within three months or even more, and

(b) if so the action taken in the matter?

विदेश मंत्री (श्री अटल बिहारी वाजपेयी): (क) जी हां ।

(ख) 375 पद क्लर्कों के और 8 पद अफसरों के स्वीकृत किए गए हैं । बढ़ते हुए काम को देख कर और पद कायम करने का प्रश्न सरकार के विचाराधीन है । दो नये क्षेत्रीय पासपोर्ट आफिस और छ उप-रीजनल आफिस 78-79 में खोलने का निर्णय कर लिया गया है । कार्य-विधि को सरल बनाने के लिए जो व्यक्ति पासपोर्ट चाहता है उस से अब शपथ-पत्र लेने की विधि को लोकप्रिय बनाया जा रहा है । यह भी फैसला किया गया है कि पासपोर्ट दफ्तरों में काम करने वाले जो पूछताछ के दफ्तर हैं वे हफ्ता में सभी दिन काम करेंगे और जो भी जांच पडताल आती है उस का तुरन्त जवाब देंगे । पासपोर्ट के लिए जो प्रार्थनापत्र है उस को भी सरल बनाया जा रहा है और उस में सुधार किया जा रहा है ।

श्री रशीद मसूद 23 फरवरी को मैंने एक खत रीजनल पासपोर्ट आफिसर दिल्ली के नाम लिखा था कि शहजाद अहमद जिन का पासपोर्ट न० के 433009 है उनके पासपोर्ट में कतर का इन्दराज कर दिया जाय । पासपोर्ट आफिसर ने कहा कि हम इस में इन्दराज नहीं कर सकते क्योंकि लखनऊ से यह पासपोर्ट इश्यू किया गया है । लेकिन जब वह नीचे उतर कर आए तो उन को बहुत सारे लोग मिले जो एजेंट के तौर पर काम करते हैं पासपोर्ट आफिस में । उन्होंने कहा कि सौ रुपये ले आइये और इन्दराज करा लीजिए । वह मेरे पास आए । मैंने उन को सौ रुपये दिए और उन्होंने उस में कतर का इन्दराज करा दिया इसी आफिस से । इस से अन्दाज होता है कि हमारे एम पीज की वैल्यू सौ रुपये से भी कम है । 100 रुपये की वैल्यू एम पी से ज्यादा है । जब उन्होंने इन्दराज करा लिया तो पासपोर्ट आफिसर से शिकायत की कि यह कैसे हो गया तो उन्होंने एक ड्रामा बनाया कि इस को बुलाओ, उस को बुलाओ । मेरा यह कहने का मतलब है, क्या वजीर साहब इस बात पर गौर फरमायेंगे कि एडोर्स-

मे ट किसी भी जगह का हर रीजनल पासपोर्ट आफिस से हो जाया करे बजाय इसके कि उसी पासपोर्ट आफिस से हो जहां से वह इश्यू किया गया है ?

श्री अटल बिहारी वाजपेयी : माननीय सदस्य जो उदाहरण सामने लाये हैं वह बड़ा गम्भीर है लेकिन मुझे अफसोस है कि वे सदन में यह मामला उठायें, इसके लिए इंतजार करते रहे, उसी दिन यह मामला मेरी नोटिस में लाया जाना चाहिए था ।

श्री रशीद मसूद : मैंने खत लिखा है, कापी मेरे पास है ।

श्री अटल बिहारी वाजपेयी : खैर, मैं इस मामले की पूरी जांच करवाऊंगा । मुझे मालूम है कि पासपोर्ट जारी करने मे देर हो रही है और जहां देर होती है वहा गड़बड़ी के लिए गुंजायश होती है । इसलिए मैं सारी प्रक्रिया को सरल बनाने की कोशिश कर रहा हूं । इसीलिए नये दफ्तर खोले जा रहे है और नये कर्मचारी रखे जा रहे हैं । फिर भी पुराना बकाया काम इतना है कि उसको पूरा करके नये पासपोर्ट्स की मांग हम एक निश्चित अवधि के भीतर पूरा कर सकें इसमें थोड़ा सा समय लगेगा ।

श्री रशीद मसूद : मैंने इसके बारे में वजीर साहब को एजेंट्स के पतों के साथ खत लिखा था । मेरा दूसरा सवाल यह है कि लखनऊ का पासपोर्ट आफिस मध्य प्रदेश और उत्तर प्रदेश के लिए एक ही जगह पर रखा गया है जिसकी वजह से एक एक साल तक पासपोर्ट नहीं आता है । वहां स्टाफ भी नहीं बढ़ा है और लोड भी बढ़ गया है जिसका नतीजा यह है कि जो आदमी चला जाता है और पांच सौ, एक हजार रुपया दे देता है उसको पासपोर्ट फौरन मिल जाता है । प्राइवेट एजेंसीज की इंक्वायरी करना, मैं समझता हूं गवर्नमेंट के लिए कोई मुश्किल बात नहीं है, आप उनको पकड़ सकते हैं । तो क्या आप वहां पर ज्यादा स्टाफ बढ़ायेंगे और दोनों स्टेट्स के लिए अलग अलग आफिस खोलेंगे ?

श्री अटल बिहारी वाजपेयी : भोपाल में अलग आफिस खोलने का फैसला हो गया है । लखनऊ आफिस में कर्मचारी बढ़ाये जा रहे है । भ्रष्टाचार के मामलों में कड़ाई बरतने का हमारा निर्णय है । इस तरह का उदाहरण सामने आयेगा तो आप विश्वास रखिए, किसी अफसर को बख्शा नही जायेगा ।

SHRI BALWANT SINGH RAMOOWALIA: So far as my information goes, the pressure of passport applications on the Regional Passport Office in Chandigarh is heavy. About thousands of people daily apply from Punjab. The statistics are with me: in the Regional Passport Office, Chandigarh, the percentage of applications received from Puniab is 93 3, from Chandigarh 2.1, from Haryana 3.4 and from Himachal Pradesh 2.2. Considering this pressure from Punjab on the Chandigarh Regional Passport Office, will the hon. Minister kindly assure us that he will open a passport office at Jullundur or Ludhiana to ease the problem of the people of Punjab?

SHRI ATAL BIHARI VAJPAYEE: We have already decided to open a sub-regional passport office in Punjab, either in Jullundur or in Ludhiana.

DR. V. A. SEYID MUHAMMAD: In order to lessen the burden and hardship of the people, will the hon. Minister consider (a) increasing the number of staff in the passport offices; and (b) giving the same powers to MLAs as are given to the MPs at present?

SHRI ATAL BIHARI VAJPAYEE: We have decided to increase the staff, and the effort of my Ministry is to get more finances, so that the strength

of the staff could be further increased. Even now, the staff is not adequate to cope with the increasing demand

So far as the question of giving powers to MLAs is concerned, that proposal is under consideration, but I have been receiving letters from some Members of Parliament that they would like to give up this

SHRI KANWAR LAL GUPTA This is the unanimous demand (*Interruptions*)

SHRI A E T BARROW You have given powers to Members of Parliament to sign these passport forms But the procedures instead of being simplified have now become more complicated You sign a form It goes to the Passport Office Then you get another form to verify that you signed that form I want to know whether you have studied the procedures in detail to see how they may be simplified instead of increasing the procedure and appointing more staff?

AN HON MEMBER A very pertinent question

SHRI ATAL BIHARI VAJPAYEE In certain cases the passport offices come across signatures which are fictitious

SHRI A E T BARROW There is the stamp

SHRI ATAL BIHARI VAJPAYEE Everybody can make a stamp Even in the past the system of verification was there But if members could verify within a week matters will be expedited

RE QUESTION NO 329

MR SPEAKER Question No 329 —Shri Hitendra Desai

SHRI HITENDRA DESAI: Question No 329

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI RAJ NARAIN): rose. (*Interruptions*)

SHRI MOHD. SHAFI QURESHI: We would like to know whether he has resigned from the Cabinet or not.

SHRI K LAKKAPPA He has been reprimanded by the Prime Minister and the report in the Press is that he has resigned (*Interruptions*)

MR SPEAKER I have no information (*Interruptions*)

SHRI HITENDRA DESAI Even if he has resigned, if he wants to answer my question, I do not mind

MR SPEAKER Even then he will answer the question

SHRI RAJ NARAIN Sriman

MR SPEAKER Please do not answer that question

SHRI RAJ NARAIN If you have allowed then?

MR SPEAKER No, no I did not allow

SHRI RAJ NARAIN Then please expunge it

MR SPEAKER Please go on

SHRI RAJ NARAIN Please do not keep it like this It is my humble submission that you please expunge it or I may have to reply to it (*Interruptions*)

SHRI K GOPAL This is very unparliamentary

MR SPEAKER He has not resigned because I have no information

श्री राज नारायण : एक नहीं, हजार इन्दिरा गांधी आ कर खडी हो जाय हम का टस-से-मस नहीं कर सकती . .